

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
STARRED QUESTION NO. *182
TO BE ANSWERED ON 11.12.2015

CENTRALLY SPONSORED SCHEMES

*182: SHRI JYOTIRADITYA M. SCINDIA:
SHRI MALLIKARGUN KHARGE:

Will the **Minister of Planning** be pleased to state:

- (a) whether the NITI Aayog Task Force has submitted its report on Centrally Sponsored Schemes, if so, the details thereof and the follow up action taken by the Government thereon;
- (b) whether there has been revision in the funding pattern of Centrally Sponsored/Social Sector Schemes, if so, the details thereof, programme-wise;
- (c) the extent to which the change in the funding pattern of these schemes is going to affect their implementation; and
- (d) whether the Union Government proposes to compensate the States affected by the revised pattern of funding, if so, the details thereof and the further steps taken by the Government to protect the interests of the States in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING
AND MINISTER OF STATE FOR DEFENCE**

(RAO INDERJIT SINGH)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *182 RAISED BY MPS SHRI JYOTIRADITYA SCINDIA AND SHRI MALLIKARGUN KHARGE REGARDING “CENTRALLY SPONSORED / SOCIAL SECTOR SCHEMES”

- (a) The Sub – Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by NITI Aayog vide its notification/order dated 9th March, 2015 has submitted its Report to the Hon’ble Prime Minister, Chairman of the NITI Aayog. The Report is being processed by NITI Aayog, so that a final decision on its implementation can be taken as soon as possible.
- (b) Yes, Madam. The order issued by the Department of Expenditure, Ministry of Finance in this regard is annexed.
- (c) NITI Aayog, at this stage do not anticipate any change in the working of the schemes as a result of the change in the funding pattern.
- (d) No, Madam. Does not arise.

Annexure to the Lok Sabha Starred Question No. *182 due for answer on 11.12.2015 regarding centrally Sponsored/
Social Sector Schemes



सत्यमेव जयते

रतन पी. वातल
वित्त सचिव

Ratan P. Watal
Finance Secretary

D.O.No. 32/PSO/FS/2015

भारत सरकार
वित्त मंत्रालय
व्यय विभाग
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

28th October, 2015

Sub: Funding Pattern of Centrally Sponsored Schemes.

Dear Secretary,

The Report of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by the NITI Aayog has been considered and it has been decided that:

1. The funding pattern of following schemes will remain unchanged:
 - i. Mahatma Gandhi National Rural Employment Guarantee Scheme
 - ii. National Social Assistance Program
 - iii. Umbrella Program for Development of Scheduled Castes
 - iv. Umbrella Program for Development of Scheduled Tribes
 - v. Umbrella Program for Development of Differently Abled Persons
 - vi. Umbrella Program for Development of Minorities
 - a. Multi-sectoral Development Program for Minorities
 - b. Education Scheme for Madarsas/Minorities
 - vii. Umbrella Program for Development of Backward Classes and other vulnerable groups
2. The funding of the following *core schemes*, which form part of the National Development Agenda, will be shared 60:40 between the Centre and the States (90:10 for the 8 North-Eastern and 3 Himalayan States):
 - i. Krishi Unnati Yojna
 - ii. Rashtriya Krishi Vikas Yojna
 - iii. Pradhan Mantri Krishi Sinchai Yojna
 - iv. Rashtriya Pashudhan Vikas Yojna (Livestock Mission, Veterinary Services and Dairy Development)

*At dak stage
for information*



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- v. Swach Bharat Abhiyan (Rural and Urban)
- vi. National Rural Drinking Water Program
- vii. National Health Mission (including AYUSH, Medical Education and RSBY/RSSY)
- viii. National Education Mission (including SSA, RMSA, RUSA, Teachers Training and Adult Education)
- ix. Integrated Child Development Services (including nutrition mission, maternity benefits and program for adolescent girls)
- x. Integrated Child Protection Scheme
- xi. Mid-Day Meal Program
- xii. Housing for All (Rural and Urban)
- xiii. National Livelihood Mission (Rural and Urban)
- xiv. Forestry and Wildlife (including Green India Mission, Project Tiger and Integrated Development of Wildlife Habitats)
- xv. Urban Rejuvenation (AMRUT) and Smart Cities Mission
- xvi. Modernisation of Police Forces
- xvii. Infrastructure Facilities for Judiciary

In case a scheme/sub-scheme in the above mentioned list has a central funding pattern less than the level mentioned at the beginning of para 2, the existing funding pattern will continue.

For Pradhan Mantri Gram Sadak Yojna instructions will be issued separately. For the ICDS Program, provision of additional funds for the current financial year will also be made at the supplementary stage.

3. All other schemes (not listed in para 1 and 2 above) will be *optional* for the State Governments and their fund sharing pattern will be 50:50 between the Centre and the States (80:20 for the 8 North East and 3 Himalayan States).
4. The following schemes may be run as Central Sector Schemes from the Financial Year 2016-17 onwards (in accordance with the budget provision as far as FY 2015-16 is concerned):
 - (i) National AIDS and STD Control Program which is externally aided and implemented through special purpose vehicles and the voluntary sector.
 - (ii) National Skill Initiatives/Skill Development Mission under the umbrella of recently launched Pradhan Mantri Kaushal Vikas Yojana.
 - (iii) Programs with network externalities like National Disease Surveillance Systems and the Crime and Criminal Control Network.

- (iv) To ensure economies of scale in the implementation of centrally sponsored schemes small programs like Modernisation of Land Records, National Service Scheme, Yuva Krida and Khel Abhiyan, Social Security Cards, etc. may also be suitably restructured as Central Sector Schemes.
5. For Union Territories, the Centrally Sponsored Schemes will be funded 100 percent by the Central Government. However, schemes that will be implemented in a particular Union Territory will be decided by the Central Government in consultation with the administration of the Union Territory concerned.
6. Expenditure on all schemes in the financial year 2015-16 will be limited to the budgetary resources made available through the Budgetary Estimate and the Supplementary Budgets during the course of the year.

With regards.

Yours sincerely,
Ratan P Watal
Finance Secretary

All Secretaries to the Government of India

Copy to:-

✓ CEO, NITI Aayog